- I. Notifications of the Ministry of Health and Family Welfare
- II. Reports and Accounts of various organisations for various years and related papers
- III. Report and Accounts (2022-23) of NIPER, S.A.S. Nagar, Punjab and related papers
- IV. Reports and Accounts (2021-22 and 2022-23) of AIIMS, Madurai, Tamil Nadu; AIIMS, Deoghar, Jharkhand and RIMS, Imphal, Manipur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table:—

I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under Section 55 of the National Dental Commission Act, 2023:-

- S.O. 990(E)., dated the 1st March, 2024, notifying the commencement of the provisions related to Sections 4, 5, 6, 8, 10, 11, 17, 19, 40, 41, 53 and 58(5) of the National Dental Commission Act, 2023 with effect from 29.02.2024.
- (2) G.S.R. 186(E)., dated the 13th March, 2024, publishing the National Dental Commission (Annual Statement of Accounts, Annual report and Other Reports and Statements) Rules, 2024.
- (3) G.S.R. 189(E)., dated the 13th March, 2024, publishing the National Dental Commission Rules, 2024.

[Placed in Library. For (1) to (3) See No. L. T. 409/18/24]

(B) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under Section 54 of the National Nursing and Midwifery Commission Act, 2023:-

- G.S.R. 187(E)., dated the 13th March, 2024, publishing the National Nursing and Midwifery Commission Rules, 2024.
- G.S.R. 188(E)., dated the 13th March, 2024, publishing the National Nursing and Midwifery Commission (Annual Statement of Accounts,

Submission of Annual Report and Other Reports and Statements) Rules, 2024.

[Placed in Library. For (1) and (2) See No. L. T. 408/18/24]

(C) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of Health and Family Welfare), under Section 38 of the Drugs and Cosmetics Act, 1940:-

- G.S.R 95(E)., dated the 5th February, 2024, publishing the Drugs (Amendment) Rules, 2024.
- G.S.R 216(E)., dated the 18th March, 2024, publishing the Drugs (Second Amendment) Rules, 2024.
- G.S.R 293(E)., dated the 28th May, 2024, publishing the Drugs (Third Amendment) Rules, 2024.

[Placed in Library. For (1) to (3) See No. L. T. 658/18/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Eighteenth Annual Report and Accounts of the Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), Dibrugarh, Assam, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (ii) (a) Nineteenth Annual Report and Accounts of the Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), Dibrugarh, Assam, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (iii) (a) Twentieth Annual Report and Accounts of the Brahmaputra Valley Fertilizer Corporation Limited (BVFCL), Dibrugarh, Assam, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (iv) (a) Twenty-First Annual Report and Accounts of the Brahmaputra Valley

[6 August, 2024]

Fertilizer Corporation Limited (BVFCL), Dibrugarh, Assam, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.
- (v) Statement giving reasons for the delay in laying the papers mentioned at (i)
 (a), (ii) (a), (iii) (a) & (iv) (a) above.

[Placed in Library. For (i) to (v) See No. L. T. 587/18/24]

- (vi) (a) Seventy-sixth Annual Report and Accounts of the Fertilisers and Chemicals Travancore Limited (FACT), Kochi, Kerala, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (vii) (a) Seventy-seventh Annual Report and Accounts of the Fertilisers and Chemicals Travancore Limited (FACT), Kochi, Kerala, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. For (vi) and (vii) See No. L. T. 659/18/24]

- (viii) (a) Seventy-eighth Annual Report and Accounts of the Fertilisers and Chemicals Travancore Limited (FACT), Kochi, Kerala, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (ix) (a) Seventy-ninth Annual Report and Accounts of the Fertilisers and Chemicals Travancore Limited (FACT), Kochi, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (x) Statementgiving reasons for the delay in laying the papers mentioned at (vi)
 (a), (vii) (a), (viii) (a) & (ix) (a) above.

[Placed in Library. For (viii) to (x) See No. L. T. 585/18/24]

- (xi) (a) Sixty-fourth Annual Report and Accounts of the Fertilizer Corporation of India Limited (FCIL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xii) (a) Sixty-fifth Annual Report and Accounts of the Fertilizer Corporation of India Limited (FCIL), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xiii) (a) Sixty-sixth Annual Report and Accounts of the Fertilizer Corporation of India Limited (FCIL), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xiv) (a) Sixty-seventh Annual Report and Accounts of the Fertilizer Corporation of India Limited (FCIL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xv) Statementgiving reasons for the delay in laying the papers mentioned at (xi)
 (a), (xii) (a), (xiii) (a) & (xiv) (a) above.

[Placed in Library. For (xi) to (xv) See No. L. T. 589/18/24]

- (xvi) (a) Forty-second Annual Report and Accounts of the Projects and Development India Limited (PDIL), Gautam Buddh Nagar, Uttar Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xvii) (a) Forty-third Annual Report and Accounts of the Projects and Development India Limited (PDIL), Gautam Buddh Nagar, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of

India thereon.

- (b) Statement by Government accepting the above Report.
- (xviii) (a) Forty-fourth Annual Report and Accounts of the Projects and Development India Limited (PDIL), Gautam Buddh Nagar, Uttar Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xix) (a) Forty-fifth Annual Report and Accounts of the Projects and Development India Limited (PDIL), Gautam Buddh Nagar, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xx) Statement giving reasons for the delay in laying the papers mentioned at (xvi)
 (a), (xvii) (a), (xviii) (a) & (xix) (a) above.

[Placed in Library. For (xvi) to (xx) See No. L. T. 588/18/24]

- (xxi) (a) Forty-second Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited (HFCL), Noida, Uttar Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xxii) (a) Forty-third Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited (HFCL), Noida, Uttar Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. For (xxi) and (xxii) See No. L. T. 660/18/24]

- (xxiii) (a) Forty-fourth Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited (HFCL), Noida, Uttar Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

- (xxiv) (a) Forty-fifth Annual Report and Accounts of the Hindustan Fertilizer Corporation Limited (HFCL), Noida, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xxv) Statement giving reasons for the delay in laying the papers mentioned at (xxi)
 (a), (xxii) (a), (xxiii) (a) & (xxiv) (a) above.

[Placed in Library. For (xxiii) to (xxv) See No. L. T. 584/18/24]

- (xxvi) (a) Forty-first Annual Report and Accounts of the Rashtriya Chemicals and Fertilizers Limited (RCFL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xxvii) (a) Forty-second Annual Report and Accounts of the Rashtriya Chemicals and Fertilizers Limited (RCFL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xxviii) (a) Forty-third Annual Report and Accounts of the Rashtriya Chemicals and Fertilizers Limited (RCFL), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. For (xxvi) to (xxviii) See No. L. T. 661/18/24]

- (xxix) (a) Forty-fourth Annual Report and Accounts of the Rashtriya Chemicals and Fertilizers Limited (RCFL), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xxx) (a) Forty-fifth Annual Report and Accounts of the Rashtriya Chemicals and Fertilizers Limited (RCFL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the

Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.
- (xxxi) Statementgiving reasons for the delay in laying the papers mentioned at (xxvi)
 (a), (xxvii) (a), (xxviii) (a), (xxix) (a) & (xxx) (a) above.

[Placed in Library. For (xxix) to (xxxi) See No. L. T. 583/18/24]

- (xxxii) (a) Forty-sixth Annual Report and Accounts of the National Fertilizers Limited (NFL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 662/18/24]

- (xxxiii) (a) Forty-seventh Annual Report and Accounts of the National Fertilizers Limited (NFL), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xxxiv) (a) Forty-eighth Annual Report and Accounts of the National Fertilizers Limited (NFL), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xxxv) (a) Forty-ninth Annual Report and Accounts of the National Fertilizers Limited (NFL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xxxvi) Statement giving reasons for the delay in laying the papers mentioned at (xxxii)
 (a), (xxxii) (a), (xxxiv) (a) & (xxxv) (a) above.

[Placed in Library. For (xxxiii) to (xxxvi) See No. L. T. 582/18/24]

 (xxxvii) (a) Fifty-fourth Annual Report and Accounts of the Madras Fertilizers Limited (MFL), Chennai, Tamil Nadu, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.
- (xxxviii) (a) Fifty-fifth Annual Report and Accounts of the Madras Fertilizers Limited (MFL), Chennai, Tamil Nadu, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report. [Placed in Library. For (xxxvii) and (xxxviii) See No. L. T. 663/18/24]
- (xxxix) (a) Fifty-sixth Annual Report and Accounts of the Madras Fertilizers Limited (MFL), Chennai, Tamil Nadu, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
 - (xl) (a) Fifty-seventh Annual Report and Accounts of the Madras Fertilizers Limited (MFL), Chennai, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
 - (xli) Statement giving reasons for the delay in laying the papers mentioned at (xxxvii) (a), (xxxviii) (a), (xxxix) (a) & (xl) (a) above.

[Placed in Library. For (xxix) to (xli) See No. L. T. 581/18/24]

- (xlii) (a) Seventeenth Annual Report and Accounts of the FCI Aravali Gypsum and Minerals India Limited (FAGMIL), Jodhpur, Rajasthan, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xliii) (a) Eighteenth Annual Report and Accounts of the FCI Aravali Gypsum and Minerals India Limited (FAGMIL), Jodhpur, Rajasthan, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

- (xliv) (a) Nineteenth Annual Report and Accounts of the FCI Aravali Gypsum and Minerals India Limited (FAGMIL), Jodhpur, Rajasthan, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xlv) (a) Twentieth Annual Report and Accounts of the FCI Aravali Gypsum and Minerals India Limited (FAGMIL), Jodhpur, Rajasthan, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (xlvi) Statement giving reasons for the delay in laying the papers mentioned at (xlii)
 (a), (xliii) (a), (xliv) (a) & (xlv) (a) above.

[Placed in Library. For (xlii) to (xlvi) See No. L. T. 586/18/24]

- (xlvii) (a) Annual Report and Accounts of the HIL (India) Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L. T. 664/18/24]

III. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998:-

- (a) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), S.A.S. Nagar, Punjab, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L. T. 665/18/24]

IV. (A) A copy each (in English and Hindi) of the following papers, under sub-section
(4) of the Section 18 and Section 19 of the All India Institutes of Medical Sciences Act,
1956 (as amended in 2012):-

- (i) (a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Madurai, Tamil Nadu, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.
- (ii) (a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Madurai, Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. For (i) and (ii) See No. L. T. 407/18/24]

- (iii) (a) Fourth Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Deoghar, Jharkhand, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L. T. 405/18/24]

(B) A copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the Regional Institute of Medical Sciences (RIMS), Imphal, Manipur, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L. T. 406/18/24]